

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.09.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5524 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Madhya Pradesh Finance Corporation Vs. Century 21 Malls Pvt. Ltd.	Rohit Dubey
2.	I.A. No. 5525 of 2025 in Comp. App. (AT) No. ____ of 2025	Abhishek Sharma Vs. Lane Infrastructure Pvt. Ltd. & Ors.	Kartikay Dutta
3.	I.A. No. 5526 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Consortium of SRA Universal Buildwell Pvt. Ltd. Vs. Grace Steel Pvt. Ltd. & Anr.	Himanshu Kapoor
4.	I.A. No. 5546 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins) No. 548 of 2025	Rakesh Sharma Vs. A-One Homes & Anr.	Ashish Middha

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